

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 25th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**R.P. No. 1 of 2012 in
APPEAL No. 142 of 2009**

In the matter of:

**M/s BSES Rajdhani Power Ltd.Petitioner (s)
Versus
Delhi Electricity Regulatory Commission & Anr. ... Respondent (s)**

**R.P. No. 2 of 2012 in
APPEAL No. 147 OF 2009**

In the matter of:

**M/s BSES Yamuna Power Ltd.Petitioner (s)
Versus
Delhi Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Petitioner(s) : Mr. Amit Kapur,
Mr. Vishal Anand

Counsel for the Respondent(s): Mr. Meet Malhotra, Sr. Adv.
Mr. Ravi S.S. Chauhan
Mr. Ranjan Mukherjee

ORDER

We have heard the learned counsel for the parties.

Orders are Reserved.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**